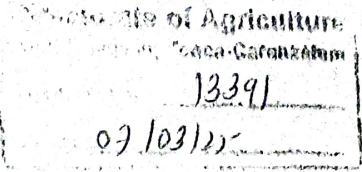


ANNEXURE

Starred LAQ No.,. 08B



VILLAGE PANCHAYAT PILERNE-MARRA

Bardez - Goa

PH : 2407466

Email : vppilernemarra81@gmail.com

Ref. No.V.P./PM/F-55/2024-25/3837

Dated:- 06/03/2025.

To

1) Mr. Pramod Sawant
Hon'ble Chief Minister of Goa,
Government of Goa, Secretariat Porvorim,
Bardez-Goa.

D.D. (Admin)
JF

2) Mr. Ravi S. Naik
Hon'ble Minister of Agriculture
Government of Goa, Secretariat Porvorim,
Bardez-Goa.

✓ 3) The Directorate of Agriculture
Government of Goa
Tonca Panaji Tiswadi Goa.

Sub: - Proposal for grant of lease of property bearing sy. no. 196/1 & 197/1 of Pilerne Village belonging to Agriculture Department next to Village Panchayat Pilerne-Marra property bearing Sy. No. 204/1 Pilerne Village Pilerne-Marra for Agriculture Purpose.

Sir,

Enclosed please find herewith the copy of the resolution passed by the Panchayat body in the V.P. meeting dated 15/02/2025 vide resolution No. 6 (4) regarding request to the Directorate of Agriculture Government of Goa to grant the part agriculture land in 197/1 and 196/1 Pilerne Village next to the Village Panchayat property bearing sy. no. 204/1 Pilerne which is in possession and maintained by the Panchayat with Agriculture activities for the last more than 25 years in the village, as the same are to be used for agriculture activates and environment purpose where the water body of Saudem lake so also the land will be used by the Panchayat for the Famers Facilitations Centre for the Village Pilerne-Marra and surrounding Villages of Pilerne-Marra.

6162
10/3/2025



VILLAGE PANCHAYAT PILERNE-MARRA

Bardez - Goa

PH : 2407466

Email : vppilernemarra81@gmail.com

Ref. No.V.P./PM/F-55/2024-25/3837

Dated:- 06/03/2025.

.....2.....

In this context you are kindly requested to grant the properties on lease to the Village Panchayat Pilerne-Marra, as the Panchayat is ready to pay the yearly lease payment to the Agriculture Department which will fetch revenue to the department and the Panchayat will use land for Agriculture Activates in the Village.

Kindly do the needful.

Thanking You.

Yours Faithfully,



R. Bandodkar
RESHMA S. BANDODKAR
SARPANCH
V.P. PILERNE-MARRA

Enclosed :-

- 1) Copy of Form I & XIV of Sy. no. 197/1 & 196/1 of Pilerne Village.
- 2) Copy of Form I & XIV of Sy. no. 204/1 Pilerne belonging to V.P. Pilerne-Marra.
- 3) Copy of Survey Plan
- 4) Copy of Resolution No. 6 (4) meeting dated 15-02-2025.

Copy to:-

Mr. Kedar J. Naik
Vice Chairman of GSIDC & Hon'ble M.L.A. of Saligao Constituency, Bardez-Goa.



VILLAGE PANCHAYAT PILERNE-MARRA

Bardez - Goa

PH : 2407466

Email : vppilernemarra81@gmail.com

Ref. No. V.P./PM/F-55/2024-25/3837

Dated:- 08 / 03 /2025.

Extract copy of the Resolution No. 6 (4) passed in fortnightly Panchayat meeting dated 15-02-2025 of V.P. Pilerne-Marra, Bardez-Goa.

Resol. No. 6 (4) : - Resolved by the Panchayat body to request the Directorate of Agriculture Government of Goa to grant the Agriculture land on lease in sy. no. 196/1 and 197/1 of Pilerne Village next to the Village Panchayat property bearing sy. no. 204/1 Pilerne which the area of sy. no. 196/1 and 197/1 Pilerne is in possession and maintained by the Panchayat with Agriculture activities for the last more than 25 years in the village, as the same will be used for environment purpose where the water body of Saulem lake is next to the property and source of water and the Panchayat is ready to pay the annual lease to the Government and the proposal should be sent through the Chief Minister of Goa and Hon'ble M.L.A. Saligao approved and passed unanimously.

Proposed by: Amarnath R. Govenkar.


Seconded by: Suvarnasingh J. Rane.

RECORDED BY
SD/-
PETER MARTINS
V.P. SECRETARY
PILERNE-MARRA



PRESIDED BY
SD/-
RESHMA S. BANDODKAR
V.P.SARPANCH
PILERNE-MARRA

TRUE COPY


KESHAV N. PHADTE
V.P SECRETARY
PILERNE-MARRA

**FORM I & XIV**

नमुना नं १ व १४

1111

Date: 06/03/2025

Page 1 of 2

Taluka BARDEZ

Survey No. 197

Village Pilerne

सर्वे नंबर
Sub Div. No. 0

Name of the Field Volwado

हिस्सा नंबर

Tenure

पत्तानं नांव

सत्ता प्रकार

Cultivable Area (Ha.Ars.Sq.Mtrs) लागण क्षेत्र (हे. आर. चौ. मी.)

Dry Crop निरायत	Garden बागायत	Rice तरी	Khajan खाजन	Ker केर	Morad मोरड	Total Cultivable Area एकूण लागण क्षेत्र
0000.00.00	0000.00.00	0001.94.98	0000.00.00	0000.00.00	0000.00.00	0001.94.98

Un-cultivable Area (Ha.Ars.Sq.Mtrs) नापिक क्षेत्र (हे. आर. चौ. मी.)

Pot-Kharab पोट खराब

Remarks शेरत

Class (a) वर्ग (अ)	Class (b) वर्ग (ब)	Total Un-Cultivable Area एकूण नापिक जामीन	Grand Total एकूण
0000.00.00	0000.00.00	0000.00.00	0001.94.98

Dy. Coll. Order and SDO Mapusa vide order No.
15/89/2021/PART/LAND/II dated 29-11-2022
and Letter No.

Assessment : आकार	Rs. 0.00	Foro फोर	Rs. 0.00	Predial प्रेदियाल	Rs. 0.00	15/89/2021/PART/LAND/II dated 29-11-2022 14-03-2023, issued in the office of Inspector of Survey and Land Records, City Survey, Mapusa Goa
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S.No	Name of the Occupant कब्जेदाराचे नांव	Khata No. खाते नंबर	Mutation No. फेरफार नं	Remarks शेरत
1	Fomento		223	
2	Data Kapu Prabotcar alias Da Parvatkar		21558	
3	Yadu Raghunath Parvatkar		21558	
4	Gena Gonexa Pernecar alias Jana Ganesh Pednekar		21558	
5	Ori Kapu Prabotcar alias Hari Kapu Parvatkar		21558	
6	Visvonath Crisna Adforcar alias Vishwanath Krishna Adfodkar		21558	
7	Xencora Kapu Prabotcar alias Shankar Kapu Parvatkar		21558	
8	Panduronga Fondu Araundecar alias Pandurang Fondu Arondekar alias Saulekar		21558	
9	Data Chiu Pernecar alias Data Chudu Pernecar alias Datta Chiu Pednekar		21558	
10	Purshottam Gopal Arporkar		21558	
11	Madeva Gopal Tirodkar alias Mahadev Gopal Tirodkar		21558	

**FORM I & XIV**

1111

Date : 06/03/2025

नमुना नं १ व १४

Page 2 of 2

Taluka BARDEZ

Survey No. 197

तालुका

Village Pilerne

सर्वे नंबर

Sub Div. No. 0

गांव

हिस्सा नंबर

Name of the Field Volwado

Tenure

शेताचे नांव

सत्ता प्रकार

S.No.	Name of the Tenant कुळाचे नांव	Khata No. खाते नंबर	Mutation No. फेरफार नं	Remarks शेरा
1	Nil			

Other Rights इतर हक्क Name of Person holding rights and nature of rights: इतर हक्क धारण करणाऱ्याचे नांव व हक्क प्रकार	Mutation No. फेरफार नं	Remarks शेरा
Agricultural Dept. Govt. Of Goa Daman & Diu	1063	

Details of Cropped Area पिकाखालील क्षेत्राचा तापशील

Year वर्ष	Name of the Cultivator लागण करणाऱ्याचे नांव	Mode रीत	Season मौसम	Name of Crop पिकाचे नांव	Irrigated बागायत	Unirrigated जिरायत	Land not Available for Cultivation नाफिक जमीन		Source of irrigation निवनांचा प्रावि	Remarks शेरा
					Ha.Ars.Sq.Mts हे. आर. चौ. मी.	Ha.Ars.Sq.Mts हे. आर. चौ. मी.	Nature प्रकार	Area क्षेत्र Ha.Ars.Sq.Mts हे. आर. चौ. मी.		
	Nil									

End of Report

For any further inquires, please contact the Mamlatdar of the concerned Taluka.

**FORM I & XIV**

Date : 05/03/2025

1111

नमुना नं १ व १४

Page 1 of 1

Taluka BARDEZ
तालुका
Village Pilerne
गांव
Name of the Field Saulem
शेताचे नांव

Survey No. 196
सर्वे नंबर
Sub Div. No. 1
हिस्सा नंबर
Tenure
सत्ता प्रकार

Cultivable Area (Ha.Ars.Sq.Mtrs) लागण क्षेत्र (हे. आर. चौ. मी.)

Dry Crop जिरायत	Garden बागायत	Rice तरी	Khajan खाजन	Ker केर	Morad मोरड	Total Cultivable Area एकूण लागण क्षेत्र
0000.67.00	0000.00.00	0000.00.00	0000.00.00	0000.00.00	0000.00.00	0000.67.00

Un-cultivable Area (Ha.Ars.Sq.Mtrs) नापिक क्षेत्र (हे. आर. चौ. मी.)

Pot-Kharab पोट खराब

Remarks शेरा

Class (a) वर्ग (अ)	Class (b) वर्ग (ब)	Total Un-Cultivable Area एकूण नापिक जामीन	Grand Total एकूण
0000.01.00	0000.00.00	0000.01.00	0000.68.00

Assessment : आकार	Rs. 0.00	Foro फोर	Rs. 0.00	Predial प्रेदियाल	Rs. 0.00	Rent रेंट	Rs. 0.00
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S.No	Name of the Occupant कब्जेदाराचे नांव	Khata No. खाते नंबर	Mutation No. फेरफार नं	Remarks शेरा
1	Agriculture Department		3	

S.No.	Name of the Tenant कुळाचे नांव	Khata No. खाते नंबर	Mutation No. फेरफार नं	Remarks शेरा
1	-----Nil-----			

Other Rights इतर हक्क	Mutation No. फेरफार नं	Remarks शेरा
Name of Person holding rights and nature of rights: इतर हक्क धारण करणा-याचे नांव व हक्क प्रकार -----Nil-----		

Details of Cropped Area पिकाखालील क्षेत्राचा तापशील

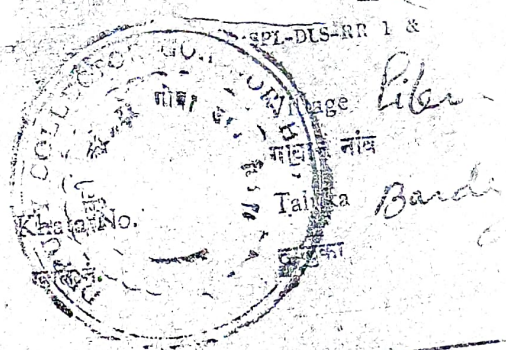
Year वर्ष	Name of the Cultivator लागण करणा-याचे नांव	Mode रीत	Season मौसम	Name of Crop पिकाचे नांव	Irrigated	Unirrigated	Land not Available for Cultivation नापिक जमीन		Source of irrigation सिंचनाचा प्रारि	Remarks शेरा
					बागायत Ha.Ars.Sq.Mts हे. आर. चौ. मी.	जिरायत Ha.Ars.Sq.Mts हे. आर. चौ. मी.	Nature प्रकार	Area क्षेत्र Ha.Ars.Sq.Mts हे. आर. चौ. मी.		
	-----Nil-----									

End of Report

For any further inquiries, please contact the Mamlatdar of the concerned Taluka.

of the field. *Saulem*
 No. *196*

FORM No. I & XIV
 नमुना नं. १ व १४
 Sub. Div : Number / Tenure
 हिस्सा नंबर / लसप्रकार



Cultivable Area लागत क्षेत्र	Ha. Acre हे. आर.	Name of Occupant कसबेदाराचे नाव	Mutation No. फेरफार नं.	Name of the Tenant कुळाचे नांव
Dry Crop.....जिरायत	0.67.00	Agriculture Department (3)		Other rights इतर हक्क Name of the person holding rights and nature of rights इतर हक्क धारण करणाऱ्याचे नाव व हक्काचा प्रकार
Garden.....बागावत				
Rice.....हरी				
(i) Khajan.....लाजण				
(ii) Ker.....केर				
(iii) Morad.....मोरड				
Cultivable एकूण लागत क्षेत्र	0.67.00			
Un-Cultivable.....नापिक				
Pot-Kharab.....पोटखराब				
(a) Class (a).....वर्ग (अ)	0.01.00			
(b) Class (b).....वर्ग (ब)				
Total एकूण	0.01.00			
Land Total.....एकूण	0.68.00			
Assessment आकार	Rs. P. रु. पै.			
For फोर	फोर			
प्रिदियाळ	प्रिदियाळ			

DETAILS OF CROPPED AREA विकासातील क्षेत्राचा तपशील			Source of Irrigation
Area of	Irrigated	Unirrigated	Land not available for Cultivation जमिन
06/13/2015			
07/10/2015			
08/10/2015			

Prava
 06/13/2015

(For Office use only)



Government Of Goa
 Directorate of Settlement and Land records
 Survey Plan
 Taluka Name : BARDEZ Village Name :Pilerne

Survey No./ Subdiv No : 197/ 1

Appln Date :01-03-2023

Ref. No.: 123-5436



Scale 1:2000

